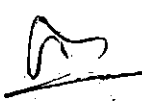


C. A. T. Bench, JAIPUR

Date of Order	Orders CP. No. 82/93
13.12.94	Mr. R. N. Mathur - Counsel for applicant & none present on behalf of respondents After hearing the learned Counsel for the petitioner, we discharge the notices of Contempt and direct that the Contempt petition shall be considered at the time when the O.A. No. 589/92 in which the Contempt notices were issued, is taken up for hearing.  (O.P. Sharma) M(A) C.K. Jha (Gopal Krishna) M(J) Coln sent to R.N. Mathur & O.R.M., Ajmer vide 7955 dt 4-1-95  28-12-94 Recd at Tomb 31/12/94 M.A. Mathur